

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 38 OF 2019 &
IA NO. 65 OF 2019**

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hirehalli Solar Power Project LLP & Anr. ...Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. A. Debbarmann for R-1

ORDER

Finally, four weeks' time is granted to file reply, if any, in the main appeal i.e. on or before 21.10.2019, after duly serving copy on the other side.

List the matter on **04.11.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk